

NHRC Human Rights Photography Competition 2024

Terms and Conditions

1. The submission will be through either the MyGov portal or the NHRC Website <https://nhrc.nic.in/> not through both to avoid duplication.
2. The competition is open to Indian citizens.
3. There is no entry fee to participate in the contest which is open to Indian citizens of age 14 years and above only.
4. Participants can take part in the contest by registering on MyGov (www.MyGov.in) or NHRC Website [https://nhrc.nic.in.](https://nhrc.nic.in/)
5. All the participants to ensure that his/her MyGov profile is accurate and updated since this profile shall be used for further communication. This includes details such as name, e-mail id and mobile number.
6. Submissions beyond the last date and time of submission shall not be considered.
7. The applicant can send a maximum of two photographs under two different themes for the competition.
8. Photos should be originally shot by the applicant and if these are found to be infringing copyright, these will be rejected.
9. No signatures, stamps or any other identifying mark is allowed anywhere on the entry.
10. The photographs should be shot in HD Standard having pixel appropriate size of 3600x5400 and an aspect ratio of 4:3 or 3:2 and the image size should not more than 2MB to ensure a good printable quality of the photographs when required.
11. Digital Manipulation and any kind of Photoshop effects are not allowed; only basic colour corrections are allowed.
12. Photographers must be the copyright owner of the submitted photographs, and photographs must not violate any third-party rights. The photographer has the liability for copyrights and non-violation of any third-party rights.
13. The Photographs should be submitted as entries on the shortlisted themes in JPG/JPEG/ PNG format.
14. Once submitted for the competition, copyrights will solely be with NHRC, India.
15. The entry must not contain any provocative, objectionable, or inappropriate content.
16. In case of selection of the photographs for awards, the applicants will be required to send a hard print of the same in 18x24 inches.
17. Entries of participants/applicants who fail to furnish complete profiles may be rejected.
18. NHRC, India has the right to cancel or amend all or any part of this Contest and/ or the Terms & Conditions/ Technical Parameters/Evaluation Criteria. However, any changes to the Terms & Conditions/ Technical Parameters/ Evaluation Criteria, or cancellation of the Contest, will be updated/ posted on the MyGov and NHRC website. It would be the responsibility of the participants/applicants to keep themselves informed about any changes in the Terms & Conditions/ Technical Parameters/ Evaluation Criteria stated for this contest.

19. Cash awards of ₹15,000/-, ₹10,000/- and ₹5,000/- for 1st, 2nd and 3rd winner and ₹2000/- each for 7 winners for consolations prizes.
20. The winners will be declared via winner announcement on <https://blog.mygov.in/> and <https://nhrc.nic.in>.
21. There will be no notification to participants of entries who are not selected as winners.
22. All the entries received would be assessed for awards by a Selection Committee for the final evaluation.
23. The entries will be judged on the basis of elements of creativity, originality, and clarity in communicating the theme.
24. The decision of the Selection Committee would be final and binding on all the Contestants and no clarifications would be issued to any participants on any decision of the Selection Committee.
25. Winner shall be required to provide the original open-source file of the submitted entry.
26. Bank details will be required to be submitted by the winners after the announcement of the result of the competition. Non-furnishing of the above information/documents at the appropriate stage will render the selection null and void.
27. All disputes/ legal complaints are subject to the jurisdiction of Delhi only. Expenses incurred for this purpose will be borne by the parties themselves.
28. Prize money will be transferred to the winner only through electronic transfer as per the bank details submitted by the winner via email.
29. NHRC, India accepts no responsibility for any damage, loss or injury of any kind suffered by any participant in entering the contest or winning or not winning any prize.
30. Organizers will not accept any responsibility for entries that are lost, are late or Incomplete or have not been transmitted due to computer error or any other error beyond the organizer's reasonable control. Please note proof of submission of the entry is not proof of receipt of the same.